

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/CAA/99,100/2017  
NAME OF THE TRANSFEROR : KERRY LOGISTICS INDIA PVT LTD  
NAME OF THE TRANSFERRE : KERRY INDEV LOGISTICS PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	S.SANTHANAM	STA, O/OL	S Santan
2.	M. Kanitha Sarana (Practising company secretary)	authorized Representative	Kanthe

**ORDER**

Authorized representative for Petitioner present. Representative for Official Liquidator also present and prayed for time. At request, time is enlarged with the direction to submit the report on or before next date of hearing. Put up on 10.08.2017 at 10.30 A.M.

S. Vijayaraghavan.  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

ghk

M. Mohd Sharief Tariq  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)